

ANNEXURE-I

Form of Index

List of papers in ORIGINAL APPLICATION 93 190

Sl.No. of papers.	Date of paper or Date of filing	Description of papers
1.	5-2-90 in MA 56/90	<u>PART-I</u> Original Judgement dt 30-1-90
2.	16-1-90	Original application and Material papers
		Counter
		Reply Counter
	16-1-90	<u>PART-II</u> Copy of O.A.
	18-2-87 / 16-3-87 / 27-11-87 / 24-12-87 / 28-12-87 / -1-88 8-24-3-88	Copies of material papers. Copy of counter Copy of Reply counter.
	5-2-90 in MA 56/90	Copy of Judgement. dt 30-1-90
	16-1-90	<u>PART-III</u> Vakalatnama
	Not available	Memo
	Not available	Notice.

Part-II and Part-III Destroyed.

2
(W. S. Varma)
Courtmaster

CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH.

Application No. 93.190 of 198
Transfer Application No. Old Writ petition No.

30

CERTIFICATE

Certified that no further action is required to be taken
and the case is fit for consignment to the Record Room (Decided).

Dated:

Counter signed.

Section officer/Court officer.

Signature of the Dealing
Assistant.

(31)

THE CENTRAL BOARD OF RAILWAYS, HYDRABAD
(H.O. No. 56 of 1930)

No. 13 of 1930
and
No. 56 of 1930.

No. 15-1930.

Subject:-

Mr. J. Gopal Rao.

Applicant/Applicant
(in both the cases)

and

1. Union of India represented by the
Railway Board, New Delhi

2. General Manager, S.C. Rly. Sec'bad.

Applicant / Applicant
(in both the cases)

Mr. J. Gopal Rao : Mr. J. Gopal Rao, Sec'bad.

Mr. J. Gopal Rao : Mr. J. Gopal Rao, C for Railways.

THE BOARD OF RAILWAYS, HYDRABAD
(H.O. No. 56 of 1930)

THE BOARD OF RAILWAYS, HYDRABAD

Heard the learned counsel for the applicant and the Union of India and Mr. J. Gopal Rao, C for Railways.

Mr. J. Gopal Rao opposed the application for condensation of delay and requested the Board for the applicant and the Union of India to withdraw the application and to allow the application.

No. 56/30 (for condensation of delay) and

No. 56/30 are dismissed as withdrawn. No costs.

[Signature]
DEPUTY REGISTRAR (J)
6/2/90.

To:-

1. The Chairman, Union of India, Railway Board, New Delhi.

2. The General Manager, South Central Railway, Sec'bad.

3. In copy to Mr. J. Gopal Rao, Sec'bad, Hyderabad.

4. In copy to Mr. J. Gopal Rao, C for Railways, Sec'bad, Hyderabad.

5. In copy only.

...

6/2/90

[Signature]
6/2/90

8/2
b/2

Draft by: Checked by: Approved by
D.R.(J)

Typed by: Compared by:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH.

HON'BLE MR.B.N.JAYASIMHA: (V.C.)
AND
HON'BLE MR.D.SURYA RAO: MEMBER (JUDL)
AND
HON'BLE MR.D.K.CHAKRAVORTY: MEMBER: (A)
AND
HON'BLE MR.J.NARASIMHA MURTHY: MEMBER (J)

DATED: 5.2.90

ORDER/JUDGMENT

M.A./R.A./C.A./No. in
T.A.No. (W.P.No.)

O.A.No. 43/90 ✓
MA No 56/90

Admitted and Interim directions
issued.

Allowed.

Dismissed as withdrawn

Disposed of with direction.

M.A. Ordered.

No order as to costs.

Sent to Xerox on:

Central Administrative Tribunal
DESPATCH
7 FEB 1990
HYDERABAD
8/2/90